

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1406/CHE/2024**

**PETITION NUMBER : CP/IB/186/2022**

**NAME OF THE APPLICANT : Tirumavalavan C K (RP)  
(Vijaya Lakshmi R)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Jerin Asher Sojan for the Applicant.

The report of the IRP recommending initiation of IRP is taken on record. Copy be served on the Personal Guarantor and AOS be filed.

Reply be filed within 2 weeks. Rejoinder be filed within a week thereafter.

List the Application for hearing on **05.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk